

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF B BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2072/MUM/2018	2010-11	[D] M/S. CROSSWIZ TRADING PVT LTD., EARLIER KNOWN AS M/S.BENCO FINANCE AND INVESTMENTS PRIVATE LIMITED	
2	ITA 6182/MUM/2025	2011-12	[A] N.R. CORPORATION	
3	ITA 6183/MUM/2025	2012-13	[A] N.R. CORPORATION	
4	ITA 4617/MUM/2025	2011-12	[A] NIHITA FINANCIAL SERVICES PRIVATE LIMITED	
5	ITA 8121/MUM/2025	2010	[D] NIPA PREMAL DOSHI (E-FILE)	
6	ITA 8122/MUM/2025	2011	[D] NIPA PREMAL DOSHI (E-FILE)	
7	ITA 9305/MUM/2025	2022-23	[D] BROWN BULL LOGISTICS PRIVATE LIMITED (E-FILE)	
8	ITA 9312/MUM/2025	2023-24	[A] BANSI FASHION PRIVATE LIMITED (E-FILE)	
9	ITA 550/MUM/2026	2018-19	[A] BHARAT TALAKSHI CHHEDA	
10	ITA 1230/MUM/2026	2012-13	[A] SEEMA DHRUVA MALL (E-FILE)	
11	ITA 1231/MUM/2026	2013-14	[A] SEEMA DHRUVA MALL (E-FILE)	
12	ITA 1245/MUM/2026	2018-19	[A] SUREKHA DINESH ADANI (E-FILE)	
13	ITA 1252/MUM/2026	NOT APPLICABLE	[A] SHRI ANDHERI KVO SEVA SAMAJ (E-FILE)	
14	ITA 1261/MUM/2026	2023-24	[A] SHRI DIGAMBAR JAIN SARVOPYOGI DHARMIK NYAS (E-FILE)	
15	ITA 1332/MUM/2026	2014-15	[D] NRC LIMITED (E-FILE)	
16	ITA 1333/MUM/2026	2018-19	[D] NRC LIMITED (E-FILE)	
17	ITA 2348/MUM/2002	1996-97	[D] BOARD OF CONTROL FOR CRICKET IN INDIA (C/F)	
18	ITA 3586/MUM/2023	1991-92	[A] BHUPENDRA C. DALAL (C/F)	
19	ITA 3587/MUM/2023	1992-93	[A] BHUPENDRA C. DALAL (C/F)	
20	ITA 3588/MUM/2023	1993-94	[A] BHUPENDRA C. DALAL (C/F)	
21	ITA 1239/MUM/2026	2020-21	[A] NIRMAL TRADING CORPORATION (E-FILE (C/F))	
22	ITA 9124/MUM/2025	2012-13	[D] NIKHIL DHIREN SHAH (E-FILE (C/F))	
23	ITA 1156/MUM/2026	2015-16	[A] SHANKAR RAJARAM NEELAM (E-FILE C/F)	


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22-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF C BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5968/MUM/2025	2018	[D] INNOWAVE IT INFRASTRUCTURES LIMITED (E-FILE)	
2	ITA 6782/MUM/2025	2013-14	[A] M/S PRAKASH TRADERS	
3	ITA 7246/MUM/2025	2011-12	[A] CEAT LIMITED (E-FILE)	
4	ITA 8210/MUM/2025	2012-13	[D] M/S CEAT LIMITED (E-FILE)	
5	ITA 8211/MUM/2025	2015-16	[D] M/S CEAT LIMITED (E-FILE)	
6	ITA 8212/MUM/2025	2016-17	[D] M/S CEAT LIMITED (E-EILE)	
7	ITA 8213/MUM/2025	2015-16	[A] CEAT LIMITED (E-FILE)	
8	ITA 7441/MUM/2025	2012-13	[A] CEAT LIMITED (E-FILE)	
9	ITA 7650/MUM/2025	2014-15	[A] CEAT LIMITED (E-FILE)	
10	ITA 863/MUM/2026	2017-18	[A] CEAT LIMITED (E-FILE)	
11	ITA 8223/MUM/2025	2010-11	[A] PARESH DHANSUKHLAL GANDHI (E-FILE)	
12	ITA 8438/MUM/2025	2009-10	[A] PAVWAN DROLIAA (E-FILE)	
13	ITA 932/MUM/2026	2008-09	[A] PAVWAN DROLIAA (E-FILE)	
14	ITA 8674/MUM/2025	2013-14	[D] IQBAL ABDULAZIZ DAMANWALA (E-FILE)	
15	ITA 9148/MUM/2025	2013-14	[A] IQBAL ABDULAZIZ DAMANWALA	
16	ITA 6879/MUM/2025	2011-12	[A] IDEACOUNT EDUCATION PRIVATE LIMITED	
17	ITA 6718/MUM/2025	2021-22	[D] PRASHASTI ENTERPRISE	
18	ITA 6719/MUM/2025	2022-23	[D] PRASHASTI ENTERPRISE	
19	ITA 6949/MUM/2025	2022-23	[A] PRASHASTI ENTERPRISE	
20	ITA 6950/MUM/2025	2021-22	[A] PRASHASTI ENTERPRISES	
21	ITA 920/MUM/2026	2021-22	[A] PRAKASH SHARAD JOSHI	
22	ITA 924/MUM/2026	2017-18	[A] PRAKASH SHARAD JOSHI	
23	ITA 925/MUM/2026	2017-18	[A] PRAKASH SHARAD JOSHI	
24	ITA 926/MUM/2026	N.A	[A] PADMA TULSIDAS SANGHAVI PUBLIC CHARITABLE TRUST	
25	ITA 934/MUM/2026	2010 -11	[A] PROGRESSIVE GLOBAL FINANCE (P) LTD. (SUCCESSOR TO LIMELIGHT SECURITIES PRIVATE LIMITED) (E-FILE)	
26	ITA 8351/MUM/2025	2017	[D] CHETNA SURESH KHAKHARIA (E-FILE)	
27	ITA 95/MUM/2026	2010-11	[A] PANNALAL H. GULECHA HUF	
28	ITA 483/MUM/2026	2018	[D] ORBIT VENTURES DEVELOPERS (E-FILE)	
29	ITA 773/MUM/2026	2016-17	[D] PRAVARA RENEWABLE ENERGY LIMITED (E-FILE)	
30	ITA 517/MUM/2026	2020-21	[A] PREMLATA JAISWAL (E-FILE)	

REVISED CAUSE LIST OF C BENCH FOR 23-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER**

IN COURT ROOM 5

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
31	ITA 890/MUM/2026	2017-2018	[A] M/S. CYIENT INSIGHTS PRIVATE LIMITED (FORMELY KNOW AS M/S. CITEC ENINGEERING INDIA PRIVATE LIMITED) (E-FILE)	
32	ITA 8154/MUM/2025	2022-23	[D] CONCEPT COMMUNICATION LIMITED (E-FILE)	
33	ITA 44/MUM/2026	2016-2017	[A] CITYGOLD INVESTMENTS PRIVATE LIMITED (E-FILE)	
34	ITA 74/MUM/2026	2017-2018	[A] CITYGOLD INVESTMENTS PRIVATE LIMITED (E-FILE)	
35	ITA 133/MUM/2026	2018-2019	[A] CITYGOLD INVESTMENTS PRIVATE LIMITED (E-FILE)	


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22-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF D BENCH FOR 23-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 3


Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 654/MUM/2026	2017-18	[A] SAGUNA RURAL FOUNDATION (E-FILE) (FOB)	
2	ITA 281/MUM/2026	2017-18	[A] DAHEJ HARBOUR AND INFRASTRUCTURE LIMITED (SOB)	
3	ITA 2663/PUN/2025	2025-26	[A] DHRUV KNOWLEDGE WELFARE SOCIETY	
4	ITA 2664/PUN/2025	2025-26	[A] DHRUV KNOWLEDGE WELFARE SOCIETY	
5	ITA 4033/MUM/2025	2015-16	[A] RASHI AGRO INDUSTRIES PRIVATE LIMITED (E-FILE)	
6	ITA 4034/MUM/2025	2016-17	[A] RASHI AGRO INDUSTRIES PRIVATE LIMITED (E-FILE)	
7	ITA 4035/MUM/2025	2017-18	[A] RASHI AGRO INDUSTRIES PRIVATE LIMITED (E-FILE)	
8	ITA 4036/MUM/2025	2018-19	[A] RASHI AGRO INDUSTRIES PRIVATE LIMITED (E-FILE)	
9	ITA 4074/MUM/2025	2011-12	[D] M/S DILIGENT MEDIA CORPORATION LIMITED (E-FILE)	
10	CO 58/MUM/2026	2011-12	[A] DILIGENT MEDIA CORPORATION LIMITED	
11	ITA 6776/MUM/2025	6776	[A] RAJKUMAR ROSHANLAL AGARWAL	
12	ITA 7569/MUM/2025	2014-15	[A] ROHIT DHIRAJLAL MEHTA	
13	ITA 7570/MUM/2025	2014-15	[A] ROHIT DHIRAJLAL MEHTA	
14	ITA 8267/MUM/2025	2016-17	[A] DIMPLE SANGHVI (E-FILE)	
15	ITA 9017/MUM/2025	2020-21	[A] MANJRI HORSE BREEDERS FARM PRIVATE LIMITED (E-FILE)	
16	ITA 8/MUM/2026	2013-14	[A] D.L.SHAH TRUST FOR APPLIED SCIENCE, TECHNOLOGY, ARTS & PHILOSOPHY (E-FILE)	
17	ITA 446/MUM/2026	2015-16	[A] D.L.SHAH TRUST FOR APPLIED SCIENCE, TECHNOLOGY, ARTS AND PHILOSO (E-FILE-SMC)	
18	ITA 692/MUM/2026	2020-21	[D] DINESH GULAB MIRCHANDANI (E-FILE)	
19	ITA 689/MUM/2026	2017-18	[D] RAKESH VIRENDRA SINGH (E-FILE)	
20	ITA 690/MUM/2026	2018-19	[D] RAKESH VIRENDRA SINGH (E-FILE)	
21	ITA 691/MUM/2026	2019-20	[D] RAKESH VIRENDRA SINGH (E-FILE)	
22	ITA 708/MUM/2026	2020-21	[D] RUNWAL RESIDENCY PVT LTD (E-FILE)	
23	ITA 729/MUM/2026	2013-14	[A] DIPTI RAJIV SHAH	
24	ITA 730/MUM/2026	2014-15	[A] DIPTI RAJIV SHAH	
25	ITA 742/MUM/2026	2017-18	[A] MM TRUST MARCH 2014III	
26	ITA 763/MUM/2026	2019-20	[A] RISHI ARJAN KHIANI (E-FILE)	

REVISED CAUSE LIST OF D BENCH FOR 23-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
27	ITA 774/MUM/2026	2019-20	[D] ROQUETTE ASIA PACIFIC PTE LTD (E-FILE)	
28	CO 127/MUM/2026	2019-20	[A] ROQUETTE ASIA PACIFIC PTE LTD	
29	ITA 777/MUM/2026	2018-19	[D] DHANESH MEHTA (E-FILE)	
30	ITA 3663/MUM/2025	2009-10	[A] RAMESH SETH LEGAL HEIR OF SAMRATHMAL PHOOLCHAND SETH (E-FILE)	


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22-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF E BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 6**


Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 72/MUM/2025	2016-17	[A] BHUPINDER SINGH	
2	BMA 73/MUM/2025	2017-18	[A] BHUPINDER SINGH	
3	BMA 74/MUM/2025	2018-19	[A] BHUPINDER SINGH	
4	BMA 75/MUM/2025	2019-20	[A] BHUPINDER SINGH	
5	BMA 76/MUM/2025	2016-17	[A] HARPREET SINGH	
6	BMA 77/MUM/2025	2017-18	[A] HARPREET SINGH	
7	BMA 78/MUM/2025	2018-19	[A] HARPREET SINGH	
8	ITA 5599/MUM/2025	2012-13	[A] M/S TICHEM ENTERPRISES (BOMBAY) PVT LTD	
9	ITA 6130/MUM/2025	2016-17	[D] TAHIRABAI AYAZ SHERMAHOMED (E-FILE)	
10	ITA 6032/MUM/2025	2019-2020	[D] HETAL NITIN SHAH (E-FILE)	
11	ITA 8400/MUM/2025	2016-17	[A] KIRAN MANISH PAITHANKAR (E-FILE)	
12	ITA 9121/MUM/2025	2011-12	[D] EAST HYDERABAD EXPRESSWAY LIMITED (E-FILE)	
13	ITA 9074/MUM/2025	2019--20	[A] K ASHAR AND CO.	
14	ITA 299/MUM/2026	2013-14	[A] TASC CHEMICAL INDUSTRIES PRIAVATE LIMITED	
15	ITA 311/MUM/2026	2013-14	[A] TASC CHEMICAL INDUSTRIES PRIVATE LIMITED	
16	ITA 302/MUM/2026	2018-19	[A] M/S. TRIMURTI HEIGHTS AND PROPERTIES PVT LTD	
17	ITA 660/MUM/2026	2008-09	[D] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW (E-FILE)	
18	ITA 661/MUM/2026	2010-11	[D] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW (E-FILE)	
19	ITA 659/MUM/2026	2007-08	[D] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW (E-FILE)	
20	CO 106/MUM/2026	2007-08	[A] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW	
21	CO 107/MUM/2026	2008-09	[A] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW	
22	CO 108/MUM/2026	2010-11	[A] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW	
23	IT(SS)A 678/MUM/2026	2015-16	[A] TAPASEE PANNU (E-FILE)	
24	IT(SS)A 679/MUM/2026	2016-17	[A] TAPASEE PANNU (E-FILE)	
25	ITA 1188/MUM/2026	2020-21	[A] TRAVEL FOOD SERVICES LIMITED	

REVISED CAUSE LIST OF E BENCH FOR 23-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

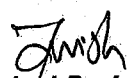
IN COURT ROOM 6

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
26	ITA 1192/MUM/2026	2021-22	[A] HEMENDRA MATHRADAS KOTHARI	
27	ITA 1193/MUM/2026	2022-23	[A] HEMENDRA MATHRADAS KOTHARI	
28	ITA 1202/MUM/2026	2016-17	[A] KRISHNA SHRWAN SUREKA	
29	ITA 1215/MUM/2026	2013-14	[A] TARUN BALI (E-FILE)	
30	ITA 1247/MUM/2026	2018-19	[A] KNIGHT FRANK PROPERTY SERVICES PRIVATE LIMITED (E-FILE)	
31	ITA 1249/MUM/2026	2012-13	[A] M/S TURAKHIA ENGINEERING COMPANY PRIVATE LIMITED (E-FILE)	
32	ITA 1250/MUM/2026	NOT APPLICABLE	[A] KUTCHI VISHA OSWAL JAIN BHINSARA SARVODAYA SANGH (E-FILE)	
33	ITA 1254/MUM/2026	2012-13	[A] HIRALAL TEJSHI LALAN	
34	ITA 1009/MUM/2026	2015-16	[D] HEMENDRA RAMJI VIRA (E-FILE) (FOB)	
35	ITA 5851/MUM/2019	2012-13	[D] M/S KOCHI CRICKET P. LTD.	
36	CO 19/MUM/2021	2012-13	[D] KOCHI CRICKET P. LTD.	
37	ITA 239/MUM/2021	2016-17	[D] M/S. KNIGHT RIDERS SPORTS P. LTD.	
38	ITA 240/MUM/2021	2013-14	[D] M/S. KNIGHT RIDERS SPORTS P. LTD.	
39	ITA 241/MUM/2021	2014-15	[D] M/S. KNIGHT RIDERS SPORTS P. LTD.	
40	ITA 242/MUM/2021	2015-16	[D] M/S. KNIGHT RIDERS SPORTS P. LTD.	
41	ITA 954/MUM/2024	2017-18	[D] KNIGHT RIDERS SPORTS PRIVATE LIMITED (E-FILING)	
42	ITA 5952/MUM/2024	2018-19	[D] KNIGHT RIDERS SPORTS PVT. LTD (E-FILING)	
43	ITA 632/MUM/2026	2013-14	[A] EMERALD ACRES PRIVATE LIMITED (E-FILE)	
44	ITA 633/MUM/2026	2014-15	[A] EMERALD ACRES PRIVATE LIMITED (E-FILE)	


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UC 22-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF G BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1057/MUM/2018	2012-13	[A] GRASIM INDUSTRIES LTD	
2	ITA 1563/MUM/2018	2012-13	[D] GRASIM INDUSTRIES LTD	
3	ITA 5546/MUM/2018	2013-14	[A] GRASIM INDUSTRIES LTD	
4	ITA 5547/MUM/2018	2014-15	[A] GRASIM INDUSTRIES LTD	
5	ITA 6405/MUM/2018	2013-14	[D] GRASIM INDUSTRIES LTD	
6	ITA 6406/MUM/2018	2014-15	[D] GRASIM INDUSTRIES LTD	
7	ITA 5327/MUM/2025	N.A	[A] YASH SOCIETY	
8	ITA 5475/MUM/2025	2017-18	[A] WINPRO INDUSTRIES LIMITED (E-FILE)	
9	ITA 5913/MUM/2025	2018-19	[A] GLITTERING APPARTMENTS PRIVATE LIMITED (E-FILE)	
10	ITA 6290/MUM/2025	2011-12	[A] GOLDMOHUR DESIGN AND APPAREL PARK LIMITED	
11	ITA 157/MUM/2026	2015-16	[A] GOLDMOHUR DESIGN AND APPAREL PARK LIMITED	
12	ITA 158/MUM/2026	2013-14	[A] GOLDMOHUR DESIGN AND APPAREL PARK LIMITED	
13	ITA 159/MUM/2026	2014-15	[A] GOLDMOHUR DESIGN AND APPAREL PARK LIMITED	
14	ITA 160/MUM/2026	2012-13	[A] GOLDMOHUR DESIGN AND APPAREL PARK LIMITED	
15	ITA 7124/MUM/2025	2009-10	[A] M/S. SHREE KRISHNA STEELS	
16	ITA 7885/MUM/2025	2023-24	[D] GUFIC BIOSCIENCES LIMITED (E-FILE)	
17	CO 30/MUM/2026	2023-24	[A] GUFIC BIOSCIENCES LIMITED (E-FILE)	
18	ITA 7933/MUM/2025	2018-19	[A] GAUTAM ASHOK KUMAR KOHLI	
19	ITA 288/MUM/2026	2017-18	[A] WADHWAGROUP HOLDINGS PRIVATE LIMITED (E-FILE)	
20	ITA 941/MUM/2026	2021-22	[A] YES BANK LIMITED (E-FILE)	
21	ITA 942/MUM/2026	2022-23	[A] YES BANK LIMITED (E-FILE)	
22	ITA 998/MUM/2026	2014-15	[D] ZENITH STEEL PIPES & INDUSTRIES LIMITED (E-FILE)	
23	ITA 1003/MUM/2026	2017-18	[D] WELLSRING HEALTHCARE PRIVATE LIMITED (E-FILE)	
24	ITA 1008/MUM/2026	2010-11	[D] WESTERN IMAGINARY TRANSCON PRIVATE LIMITED (E-FILE)	
25	ITA 6763/MUM/2025	2012-13	[D] SYNDICATE BANK (NOW MERGED WITH CANARA BANK) (E-FILE)	


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SB 12-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF I BENCH FOR 23-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

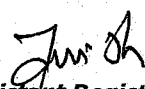
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1390/MUM/2016	2011-12	[D] MSM SATELLITE (SINGAPORE) PTE. LTD ((ROCA))	
2	ITA 2776/MUM/2016	2011-12	[A] MSM SATELLITE (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS SET SATELLITE (SINGAPORE) PTE. LTD.)	
3	ITA 2188/MUM/2017	2012-13	[A] MSM SATELLITE (SINGAPORE) PTE LTD	
4	ITA 6882/MUM/2017	2013-14	[A] MSM SATELLITE (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS SET SATELLITE (SINGAPORE) PTE. LTD.)	
5	ITA 1237/MUM/2021	2014-15	[A] MSM SATELLITE (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS SET SATELLITE (SINGAPORE) PTE. LTD.)	
6	ITA 449/MUM/2022	2015-16	[A] MSM SATELITE (SINGAPORE) PTE. LTD	
7	ITA 6903/MUM/2018	2015-16	[A] REUTERS TRANSACTION SERVICES LTD.	
8	ITA 7665/MUM/2019	2016-17	[A] REFINITIV TRANSACTION SERVICES LTD	
9	ITA 356/MUM/2021	2017-18	[A] REFINITIV TRANSACTION SERVICES LTD.	
10	ITA 768/MUM/2022	2018-19	[A] REFINITIV TRANSACTION SERVICES LIMITED	
11	ITA 2339/MUM/2022	2019-20	[A] REFINITIV TRANSACTION SERVICES LIMITED	
12	ITA 1829/MUM/2025	2022-23	[A] TECH DATA (SINGAPORE) PTE LIMITED (E-FILE ROCA)	
13	ITA 3326/MUM/2025	2015-16	[A] DEUTSCHE BANK AG (E-FILE)	
14	ITA 7385/MUM/2025	2022-23	[A] AUSTRALIA AND NEW ZEALAND BAKING GROUP LTD (E-FILE)	
15	IT(IT)A 226/MUM/2026	2022-23	[D] JEFFERIES INTERNATIONAL LIMITED (E-FILE)	
16	CO 104/MUM/2026	2022-23	[A] JEFFERIES INTERNATIONAL LIMITED	
17	ITA 276/MUM/2026	2017-18	[A] MS. ANSHU SINHA	
18	ITA 438/MUM/2026	2021-22	[A] ADVAGEN PHARMA LIMITED (E-FILE)	
19	IT(IT)A 520/MUM/2026	2015-16	[A] BAY LINES (E-FILE)	
20	IT(IT)A 521/MUM/2026	2016-17	[A] BAY LINES (E-FILE)	
21	IT(IT)A 522/MUM/2026	2017-18	[A] BAY LINES (E-FILE)	
22	IT(IT)A 523/MUM/2026	2018-19	[A] BAY LINES (E-FILE)	
23	IT(IT)A 524/MUM/2026	2023-24	[A] BAY LINES (E-FILE)	
24	ITA 525/MUM/2026	2016-17	[D] BAY LINES (E-FILE)	
25	ITA 593/MUM/2026	2015-16	[D] BAY LINES (E-FILE)	
26	ITA 594/MUM/2026	2017-18	[D] BAY LINES (E-FILE)	
27	ITA 595/MUM/2026	2018-19	[D] BAY LINES (E-FILE)	
28	ITA 596/MUM/2026	2023-24	[D] BAY LINES (E-FILE)	

REVISED CAUSE LIST OF I BENCH FOR 23-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
29	IT(IT)A 516/MUM/2026	2018-19	[A] ARC LINE (E-FILE)	
30	IT(IT)A 583/MUM/2026	2016-17	[A] ARC LINE (E-FILE)	
31	IT(IT)A 584/MUM/2026	2017-18	[A] ARC LINE (E-FILE)	
32	IT(IT)A 965/MUM/2026	2022-23	[A] ARC LINE (E-FILE)	
33	ITA 2344/MUM/2026	2016	[D] ARC LINE (E-FILE)	
34	ITA 1133/MUM/2026	2018-19	[D] ARC LINE (E-FILE)	
35	ITA 2506/MUM/2026	2022	[D] ARC LINE (E-FILE)	
36	ITA 2469/MUM/2026	2017	[D] ARC LINE (E-FILE)	
37	ITA 2008/MUM/2025	2022-23	[A] INTERNATIONAL AIR TRANSPORT ASSOCIATION (E-FILE)	
38	ITA 1015/MUM/2024	2018-19	[A] INDIA LAND VENTURES LIMITED	
39	ITA 5199/MUM/2001	1998-99	[D] M/S. BARCLAYS BANK PLC C/F	
40	ITA 5514/MUM/2001	1998-99	[A] M/S. BARCLAYS BANK PLC	
41	ITA 3279/MUM/2004	1999-2000	[A] M/S. BARCLAY BANK PLC	
42	ITA 3280/MUM/2004	2000-2001	[A] M/S. BARCLAY BANK PLC	
43	ITA 3926/MUM/2004	1999-2000	[D] M/S. BARCLAY BANK PLC	
44	ITA 3927/MUM/2004	2000-2001	[D] M/S. BARCLAY BANK PLC	
45	ITA 6977/MUM/2006	2001-2002	[D] M/S. BARCLAYS BANK PLC.	
46	ITA 354/MUM/2007	2001-2002	[A] M/S. BARCLAYS BANK PLC	
47	CO 232/MUM/2013	1998-99	[A] BARCLAYS BANK PLC	
48	CO 280/MUM/2013	2000-01	[D] BARCLAYS BANK PLC	
49	CO 279/MUM/2013	1999-00	[D] BARCLAYS BANK PLC	
50	CO 281/MUM/2013	2001-02	[D] BARCLAYS BANK PLC	
51	ITA 5667/MUM/2004	2000-01	[D] M/S. AMERICAN EXPRESS BANK LTD. C/F	
52	ITA 9414/MUM/2004	2000-2001	[A] M/S AMERICAN EXPRESS BANK LTD.	
53	ITA 4879/MUM/2007	2001-2002	[A] STANDARD CHARTERD HOLDINGS INC (SUCCESSOR OF AMERICAN EXPRESS BANK LTD	
54	ITA 4984/MUM/2007	2001-2002	[D] M/S. AMERICAN EXPRESS BANK LTD	
55	ITA 7107/MUM/2010	2001-02	[D] AMERICAN EXPRESS BANK LTD	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF SMC BENCH FOR 23-APRIL-2026 (THURSDAY)

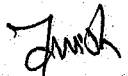
**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
IN COURT ROOM 8**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5309/MUM/2025	2020-21	[A] EVERSHINE GREENS CO-OPERATIVE HOUSING SOCIETY LTD (E-FILE)	
2	ITA 6726/MUM/2025	2011-12	[A] KISHORMAL BHABUTMALJI JAIN	
3	ITA 5330/MUM/2025	2017-18	[A] DIAMOND BUILDERS (E-FILE)	
4	ITA 5550/MUM/2025	2017-18	[A] BANSILAL DEEPACHAND SONI	
5	ITA 6827/MUM/2025	2013-2014	[A] SMT SUSHMA GUPTA (E-FILE)	
6	ITA 8002/MUM/2025	2020-2021	[A] SUHAS PURSHOTTAM NAMJOSHI (E-FILE)	
7	ITA 8003/MUM/2025	2021-2022	[A] SUHAS PURSHOTTAM NAMJOSHI (E-FILE)	
8	ITA 8689/MUM/2025	2012-13	[A] M/S. G.R PANDYA SHARE BROKING LTD COMPANY	
9	ITA 9051/MUM/2025	2019-20	[A] MEHTA CHEM	
10	ITA 9162/MUM/2025	2017-18	[A] M/S. YAKSH METALS	
11	ITA 9226/MUM/2025	2017-18	[A] JAYWANT SHANTARAM LABDE	
12	ITA 9295/MUM/2025	2011-12	[D] VIKESH BABULAL JAIN (E-FILE)	
13	ITA 9298/MUM/2025	2015-16	[A] KAMLESH INDERMAL JAIN (E-FILE)	
14	ITA 9321/MUM/2025	2017-18	[A] NAIKNAVARE DEVELOPERS AND SUNHAR INFRACOM LLP	
15	ITA 1421/MUM/2026	2020-2021	[A] V RAJ BUILDCON (E-FILE)	
16	ITA 1452/MUM/2026	2011-12	[A] GANPAT AMRARAMJI PRAJAPATI	
17	ITA 1432/MUM/2026	AY 2003-04	[A] SOHAM DATA PROCESSING & FINANCE PRIVATE LIMITED (E-FILE)	
18	ITA 1476/MUM/2026	2013-14	[A] PRATUL SHARE CUSTODIAN PVT LTD	
19	ITA 1696/MUM/2026	2012-13	[A] NAGA NAVEEN KUMAR POLAVARAPU (E-FILE)	
20	ITA 1595/MUM/2026	2018-19	[A] TAUFIQ HAROON RASHID ANSARI (E-FILE)	
21	ITA 1977/MUM/2026	2017-18	[A] HILTON CENTRE COMMERCIAL PREMISES CO-OPERATIVE SOCIETY LIMITED (E-FILE)	
22	ITA 1974/MUM/2026	2017-18	[A] VISHNU MADHUKAR KANERKAR (E-FILE)	
23	CO 123/MUM/2026	2018-19	[A] M D FOODS (E-FILE)	
24	ITA 7860/MUM/2025	2018	[D] M D FOODS (E-FILE)	
25	ITA 5190/MUM/2025	2018-19	[A] ASHOK KARUSAO BOKDE	

REVISED CAUSE LIST OF SMC BENCH FOR 23-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
26	ITA 6792/MUM/2025	2018-19	[A] CHHATRAPATI SHIVAJI MAHARAJ SMARAK SAMITI	
27	ITA 6983/MUM/2025	2020-21	[A] MANISH HANSRAJ WADHWA (E-FILE)	
28	ITA 6986/MUM/2025	2014-15	[D] CHANDRESH MAFATLAL GANDHI (E-FILE)	
29	CO 150/MUM/2026	2014-15	[A] CHANDRESH MAFATLAL GANDHI (E-FILE)	
30	ITA 7342/MUM/2025	2019-20	[D] RAJIV KUMAR KANJIBHAI RAVARIA (E-FILE)	
31	ITA 7887/MUM/2025	2017-18	[D] CASA BUILDERS PVT. LTD. (E-FILE)	
32	ITA 96/MUM/2026	2024-25	[A] DEV MARLECHA	
33	ITA 114/MUM/2026	2017-2018	[A] MAYUR JOITKUMAR JAIN (E-FILE)	
34	ITA 1431/MUM/2026	2014-2015	[A] KIRAN FUTERMAL JAIN (E-FILE)	
35	ITA 1486/MUM/2026	2024-25	[A] SEJAL PARAS DOSHI	
36	ITA 1611/MUM/2026	2010-11	[A] AAKASH MINNING PRIVATE LIMITED (E-FILE)	
37	ITA 1760/MUM/2026	2016-17	[A] HARISH CHANNAPPA SHETTY (E-FILE)	
38	ITA 1768/MUM/2026	2013-14	[A] DHARMAVATI V. BORANA (E-FILE)	
39	ITA 1836/MUM/2026	2013-2014	[A] JAYESH PHOOLSHANKAR PANDYA (E-FILE)	
40	ITA 1903/MUM/2026	2019-20	[D] JAY MAHAVIRCHAND JAIN (E-FILE)	


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22-Apr-2026